

Annexure - 1

Name of the corporate debtor: G. C. Property Private Limited; Date of commencement of liquidation: 06-07-2022 (order received on 14-07-2022) ; List of stakeholders as on: 30-08-2022
List of Secured Financial Creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claims received		Details of claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	IL&FS Financial Services Limited	11-08-2022	58,44,33,708	58,27,68,125	Secured	58,27,68,125	Yes	Exclusive charge over residential property, i.e., flat no 6, Gold Croft, Bhulabai Desai Raod, Mahalaxmi, Mumbai	58,27,68,125	100.00%	-	-	16,65,583	-	CIRP Expenses re-imburement of Rs. 1665583/- shall be considered as unpaid CIRP cost and shall have priority u/s 53(1)(a)
		TOTAL	58,44,33,708	58,27,68,125		58,27,68,125			58,27,68,125	100%	-	-	16,65,583	-	